

सिंचाई मंत्रालय के राज्यमंत्री (श्री राम निवास मिर्धा) : (क) और (ख) अमानत जला-शय स्कीम, छठी पंचवर्षीय योजना में शामिल करने के लिए राज्य द्वारा प्रस्तावित, एक नई बृहद सिंचाई परियोजना है। परियोजना रिपोर्ट का एक प्रारूप केन्द्रीय जल आयोग में 1974 में प्राप्त हुआ था। केन्द्रीय जल आयोग द्वारा किए गए जल-विज्ञान संबंधी अध्ययनों तथा सोन के जल के उपयोग के बारे में हुए 1973 के बाण-सागर करार को भी ध्यान में रखते हुए, राज्य सरकार से इस स्कीम को आशोधित करने का अनुरोध किया गया था। केन्द्रीय जल आयोग के इंजीनियरों द्वारा राज्य के इंजीनियरों के साथ परियोजना प्रस्ताव पर पुनः विचार-विमर्श किया गया था, जिन्होंने और आगे तकनीकी-आर्थिक मूल्यांकन के लिए आशोधित रिपोर्ट प्रस्तुत करनी थी। राज्य ने यह रिपोर्ट अभी तक केन्द्र को प्रस्तुत नहीं की है।

चूंकि सिंचाई एक राज्य-विषय है, अतः सिंचाई परियोजनाओं का आयोजन, वित्तपोषण और क्रियान्वयन राज्य सरकारों द्वारा स्वयं किया जाता है। केन्द्रीय जल आयोग द्वारा इस स्कीम का तकनीकी-आर्थिक दृष्टि से मूल्यांकन कर लिए जाने और योजना आयोग द्वारा इसे स्वीकृति दे दिए जाने के पश्चात् इसे क्रियान्वित करने की जिम्मेदारी बिहार राज्य सरकार की है।

Poultry Insurance Scheme

*596. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the present poultry insurance scheme is working satisfactorily ; and

(b) if so, details thereof ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) The poultry insurance schemes being operated by the subsidiaries of the General Insurance Corporation of India for the last four years have been showing satisfactory progress. The poultry insurance business undertaken was about Rs. 16 lakhs in terms of premium collected during 1982 as against Rs. 10 lakhs during 1979. The premium target for the year 1983 is about Rs. 21 lakhs.

(b) A statement indicating the broad features of the schemes is laid on the Table of the House.

Statement

Main features of the Insurance Scheme for Layer Chickens

(1) Applicability :

The scheme is applicable to poultry farms consisting of 100 or more layer.

(2) Age :

The birds are covered from 0 week to 72 weeks.

(3) Valuation of sum insured :

The amount of maximum value depends upon the age of the bird. For example : maximum value payable in the case of 1 day old chick is Rs. 4 and 24 to 37 weeks old Rs. 20.

(4) Premium rate :

	For 0 to 72 weeks	8 to 72 weeks
(i) In the case of Govt. subsidised scheme like IRD	0.90 per bird per annum.	0.80 per bird per annum.
(ii) In the case of others :	1.20 per bird per annum.	1.00 per bird per annum.

(5) Risks covered :

Death due to accident or disease contracted or occurring during the period of insurance.

(6) Exclusions :

Malicious or wilful injury, famine, intentional slaughter, thefts, clandestine sale, war, invasion, and nuclear risks.

(7) Claims procedure :

In the event of death of the birds the following documents are required to be submitted to the Insurance Company :

- (i) duly completed claim form
- (ii) Veterinary Death Certificate giving reasons for death and
- (iii) post-mortem report if required by the Company.

Statement

Main features of the Insurance Scheme for Broiler Chicken of Commercial Poultry Farms

(1) Applicability :

The scheme is applicable to Commercial Poultry Farms with minimum strength of 1,000 per lot of broiler chicken of Hybrid variety produced by approved hatcheries.

(2) Age :

The birds are covered from one week of age upto eight weeks.

(3) Valuation of sum insured :

The sum insured per broiler during the second week of age is Rs. 4.50 and eight week Rs. 12.00.

(4) Premium rate :

35 paise per bird subject to the condition that minimum premium per policy would be Rs. 350.00.

(5) Risks covered :

Death due to disease and accident.

(6) Exclusions :

Malicious or wilful injury or neglect, over-crowding, intentional slaughter, malnutrition, transport by air, land and sea, war and allied risks and nuclear risks.

(7) Claim procedure :

The following documents are required to be submitted to the Insurance Company :

- (i) Duly completed claim forms.
- (ii) Veterinary Death Certificate etc.

N.B.C.C. Strategy for Slum Improvement

*597. SHRI K.T. KOSALRAM : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the details of new house building strategy of the National Building Construction Corporation for improving the slums in the country ; and

(b) the details of its implementation ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH) : (a) and (b). The National Buildings Construction Corporation, which is primarily a construction agency, has not evolved any new house building strategy for improving the slums in the country. However, as regards the scheme for environmental improvement of slums in the country, the Sixth Five Year Plan envisages an outlay of Rs. 151.45 crores in the State sector to ensure the provision of amenities to ten million slum dwellers by March, 1985. The Scheme of environmental improvement of slums is in the State sector and forms a part of the New 20-Point Economic Programme. The State Governments implement the Scheme on the basis of provisions in their annual plans.

Complaints Re : Poor Maintenance of Lodi Colony

6542. SHRI DHARAM DASS SHAS-TRI : Will the Minister of WORKS AND HOUSING be pleased to state :